

**Annexure-1**

**Name of the corporate debtor: RNP Marketing and Cargo Private Limited;**

**Date of commencement of liquidation: 11/10/2023;**

**List of stakeholders as on: 17/11/2023**

**List of secured financial creditors**

Sl. No.	Name of creditor	Details of claim received				Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee					
1	ASREC (India) Limited	08/11/2023	491707044	491707044	Secured	491707044	No	Note #	NIL	29.58	NIL	NIL	NIL	

(Amount in ₹)

**# Details of Security Interest: -**

- All the piece and parcel of Shop No. 203 admeasuring 1390 Sq. ft carpet area on the 2<sup>nd</sup> Floor, of the building "Sun Plaza" L. T. Road, Borivali West, Mumbai -400092; Owned by M/s RNP Marketing and Cargo Private Limited.
- All the piece and parcel of Office No. C-528 admeasuring 256 Sq. ft built up area on the 5<sup>th</sup> Floor, in Steel Chambers Towers, Steel Chamber Kalamboili Business & Office Premises Co-op Soc. Ltd. adjoining to Telephone Exchange, Kalamboili, Navi Mumbai 410218; Owned by M/s RNP Marketing and Cargo Private Limited.
- Hypothecation of Book Debts

*(Signature)*



**Jitender Kohari**  
**Liquidator of RNP Marketing and Cargo Private Limited-In Liquidation**  
**IP Regn. No. IBBI/PA-001/IP-P00540/2017-2018/10965**  
**AFA No. AA1/10965/02/040924/105985 valid upto 04/09/2024**